

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :24

CP NO.09/ALD/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : THE DY. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, AGRA V/S SHREE BASANT OILS LTD & ORS

SECTION : 130 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. GAURAV MAHAJAN, ADV.

COUNSEL FOR RESPONDENT : DR. RAM KUMAR MISHRA, PCMA

CP NO.09/ALD/2021

The matter was taken up today through Video Conferencing.

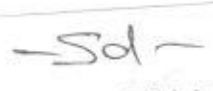
Heard Sh. Gaurav Mahajan, through video conferenceing.

Sh. Tanmay Sadh, Advocate has put in appearance on behalf of the Respondent no.1 and he seeks time to file reply. Sh. Shubham Agarwal , Advocate appeared for the RP and also seeks time to file reply.

Prayer is allowed. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 20th August, 2021 before the Regular Court/Video Conferencing, by which time all the respondents may file their reply.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)